

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-310
IB-2373/ND/2019

IN THE MATTER OF:

Krishna Surgical Specialities Pvt Ltd
Vs.
Medeor Hospital Ltd

...Applicant

...Respondent

SECTION

Under Section 9 of IBC, 2016

Order delivered on 24.10.2019

CORAM:

JUSTICE SHRI R.D. KHARE (Retd.)
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

Learned Counsel for the Petitioner has put in appearance and states that he will file affidavit of service within the course of the day. None present on behalf of the Respondent. Adjourned further to 18.11.2019 by which date affidavit of service should be filed.


(SUMITA PURKAYASTHA)
MEMBER (T)


(JUSTICE SHRI R.D. KHARE)
MEMBER (J)